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05.08.2011

Execution app. No. 1698/2009 O.A. No. 235/2007

Hon'ble Justice Shri Alok Kumar Singh, M(J)

Sri Praveen Kumar for Sri D. Sinha
No body is responding for the respondents
Concededly, the representation of the application dated
18.4.2006 which was directed to be disposed of by passing a
reasoned order as per rules vide order dated 24.1.2008 of this
Tribunal passed in O.A. No. 235/2007, has now been
disposed of on 7.1.2011. A copy of the order has also been
submitted for perusal of this Tribunal. In view of the above,
this Execution Application is struck of in full and final
satisfaction.

HLS/-

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